# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2170 ANSWERED ON 14/03/2023

## **REVISION OF ESTIMATED COST OF PROJECTS**

#### 2170. SHRI M. BADRUDDIN AJMAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has permitted the States to revise the estimated cost of projects under the Pradhan Mantri Gram SadakYojana (PMGSY) in order to accommodate increase in the prices of raw materials;
- (b) if so, the number of States which have revised the estimated cost of various projects during each of the last five years and current year; and
- (c) the details of the cost of such projects increased and decreased due to such revisions during the said period?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c) As per Pradhan Mantri Gram Sadak Yojana (PMGSY) Programme Guidelines, States prepare Detailed Project Reports (DPRs) based on their prevailing Schedule of Rates (SoR). Accordingly, the Ministry sanctions the proposals based on the cost estimate arrived at by the States as per the prevailing SoR.

After a project has been sanctioned, the costs over and above the sanctioned cost, due to increase in material rate or revision of Schedule of Rates (SoR) are be borne by the States. If cost increases on account of time overrun, the extra cost will also have to be borne by the States. Details of such projects are not available centrally.

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